

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 10  
IA No. 08/JPR/2019  
IA No. 157/JPR/2019  
IA No. 436/JPR/2019  
IA (CA) No. 14/JPR/2022  
CP No. 07/241/JPR/2019  
Under Section 241 of  
Companies Act, 2013**

**In the matter of:**

**Poonam Bhatia & Anr.**

**...Petitioners/Applicants**

**Versus**

**Jaipur Oriental Teppich Pvt. Ltd. & Ors.**

**...Respondents**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 18.07.2024.

Therefore, the matter is reposted to 20.08.2024.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

July 18, 2024